

The following Complaints/Public Grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act 2010. (Nov.2020)

S.No.	Receipt No.	Date	Name & Address
1.	793	07.11.2020	Shri.Rakesh Pratap Singh, Plot No. 40, Ward No.07, Narayan Nagar, Khandwa, East Nimar Khandwa, M.P. 450001 Mob-9425085214
2.	795	07.11.2020	Shri, Seema Shah, Gram-lilvar, Post Kalda, Thsheel-Pavai, Distt-Panna - 488446
3.	796 & 848	07.11..2020 19.11.2020	Shri, Dinesh Parmar, Gram-Khokta Kalan, Block-Kalapipal, Shajapur, M.P. Mob-9826566176 465337
4.	805	17.11.2020	Shri, Shahid Shaifi (Adv.) 06, Vohra Vakhal Udavatganj, Narshingarh, Dist. - 465669 Rajgarh, M.P. Mob-9993002565
5.	806	17.11.2020	A Responsible Citizen, Hoshangabad MP 461001 (Anonymous letter)
6.	824 & 825	21.11.2020	Shri, Rajesh Ojha, Shankar Nagar, Bhaggudhana, Ganj, Betul, M.P. Mob-9424429776 460001
7.	831	16.10..2020	Shri, Sanjay Shah, Plot No.20, Odhyogik Kshetra, Satana M.P. 485001 Mob-9329184005


Deputy Registrar

(Nimish Raja)

National Green Tribunal